

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4848  
ANSWERED ON:23.12.2014  
PRODUCTION OF CHEMICALS  
Chautala Shri Dushyant

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) Whether the Government is concerned that there is no regulation on the production and sale of chemicals in the country;
- (b) If so, the reaction of the Government thereto;
- (c) Whether the Government proposes to set up any national chemical centre to formulate environment and human friendly policies regarding risk posed by chemicals; and
- (d) If so, the details thereof and the details of action/steps taken by the Government to regulate the production and sale of chemicals and to ensure that they are environment friendly?

**Answer**

MINISTER OF STATE (CHEMICALS AND FERTILIZERS), MINISTRY OF CHEMICALS & FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR).

- (a) and (b): The Chemical sector is almost deregulated for production and sale, except for a few specified hazardous chemicals.
- (c) No, Sir
- (d) Not applicable in view of `(c)` above. However, for production and sale of chemicals, the Environment Acts and Rules and other Acts/rules, wherever applicable, are required to be complied with.